

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4425/2021

This the 21st day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Gulshan Ara, age 23 years, W/o Mohd Ramzan Khan, R/o Bonibal, Shatigam, Handwara.

....Applicant

(Advocate:- Mr. I. Sofi-Not Present)

Versus

1. Mohd Ayub Child Development Project Officer, ICDS Rajwar Handwara.

.....Respondents.

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (T.A. No. 62/4425/2021) is referable to CPSW No. 241 of 2012 in SWP No. 2506 of 2011 and pertains to Anganwadi Worker. This Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun